

NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
BENGALURU

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU HELD ON 14.02.2017.

PRESENT: **SHRI RATAKONDA MURALI, MEMBER (J) AND**
 DR. ASHOK KUMAR MISHRA, MEMBER (T)

APPLICATION NUMBER : CA 147/15
PETITION NUMBER : TP 147/16
NAME OF THE PETITIONER (S) : TASRGUS INDIA(P) LTD.
NAME OF THE RESPONDENT (S) : ----
UNDER SECTION : 621A

S.NO.	NAME (IN CAPITAL) & PHONE NUMBER	DESIGNATION ----- REPRESENTATION BY WHOM	SIGNATURE
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ORDER

PCS for Petitioner is absent. He has filed affidavit as directed. Posted as a last chance to 01.03.2017.

If the PCS does not turn up, then the matter will be decided on merits with the material available on record.


Member(J)


Member(T)